

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**COMAPNY APPEAL (AT) No. 266 OF 2019**

**In the matter of:**

Mooldhan Advisory Systems (P) Ltd & Ors. Appellants

Vs

Yashdeep Trexim Pvt. Ltd & Ors. Respondents

Present:

Mr. Satish Kr. Mishra, and Mr.Abhijeet Sinha, Advocates for Appellant.

Mr. Avneesh Garg, Advocate for Respondent No 1 and Mr. Sadapurna Mukherjee Advocates for Respondent No.2

With

**COMAPNY APPEAL (AT) No. 294 OF 2019**

**In the matter of:**

Juggilal Kamlapath Jute Mills Company Ltd. Appellant

Vs

Yashdeep Trexim Pvt. Ltd & Ors. Respondents

Present:

Mr. C.S.Chauhan and Mr. Abhijeet Sinha, Advocate for Appellant.

Mr. Avneesh Garg, Advocate for Respondent No 1 and Mr. Sadapurna Mukherjee Advocates for Respondent No.2

**ORDER**

**10.02.2020-** Learned Counsel for the Respondent No.1 submits that main counsel has some personal difficulty, therefore, he is seeking adjournment.

Learned Counsel for the Appellant has no objection. Prayer allowed.

Let the matter be fixed on **04<sup>th</sup> March, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Rk/ Kam**